

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION NO. 693
TO BE ANSWERED ON 26.07.2023**

Aadhaar for admission in Government schools

693 Smt. Priyanka Chaturvedi:

Will the Minister of Education be pleased to state:

- (a) since every State has made it mandatory for the child to produce Aadhaar for getting admission into Government schools, whether the Central Government has issued any advisory to the State Governments warning them not to insist on production of Aadhaar for availing admission into schools or welfare programmes, if so, details thereof;
- (b) the steps taken by the Ministry to provide the Right to Education for children inter-State and intra-State migrant families, if so, number of such children covered in each State since last three years; and
- (c) whether Government has data of school dropouts post COVID, if so, indicate State-wise number during last three years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)**

- (a) Education is in the Concurrent List of the Constitution and majority of the schools come under the purview of the respective State and UT Governments. As per the circular dated 05.09.2018 issued by Unique Identification Authority of India, children may not be deprived/denied of their due benefits or rights for want of Aadhaar. No child should be denied admission and other facilities for lack of Aadhaar.

The Department of School Education and Literacy has also issued a notification dated 29.11.2021 stating that no eligible child shall be denied benefit under the Centrally Sponsored Scheme of Samagra Shiksha in case of failure to establish his identity by undergoing authentication or furnishing proof of possession of Aadhaar number or in the case of a child to whom no Aadhaar number has been assigned, producing an application for enrolment, the benefit shall be given to him by verifying his identity on the basis of other documents.

- (b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the respective State and Union Territory Government- which are the appropriate Government, to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school.

To ensure that children have access to education with quality and equity and to minimize the impact of the pandemic on school education in the country, Ministry of Education has shared guidelines dated 7th January, 2021 with all States which, among others, include identification of out of school children from age 6-18 years, enrolment drives and awareness generation, student support while schools are closed, continued Education for children with Special Needs (CWSN), student support on school reopening and Teacher capacity building.

Since 2021-22, financial assistance upto Rs.2000 per annum is being provided for supporting Out of School Children including migrant children of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification. The Department has also developed an online module for compiling the data of Out of School Children (OoSC) including migrant children identified by each State/UT and their mapping with Special Training Centres (STC) on the PRABANDH Portal (<http://samagrashiksha.in>). As per the information provided by the State/UT Government in their respective Annual Work Plan & Budget (AWP&B), the information of identified migrant children is at **Annexure-I**.

To increase students' enrolment and reduce dropout, the residential schools Kasturba Gandhi Balika Vidyalayas and Netaji Subhash Chandra Bose Avasiya Vidyalayas are being set up for children belonging to socio-economically disadvantaged backgrounds. Further, under 'Pradhan Mantri Poshan Shakti Nirman' (PM POSHAN), the Department provides one hot cooked meal in Government and Government aided elementary schools including Balvatikas.

- (c) The State/UT wise dropout rate for primary, upper primary and secondary during last three years is at **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO.693 TO BE ANSWERED ON 26TH JULY, 2023 ASKED BY HON'BLE SMT. PRIYANKA CHATURVEDI REGARDING AADHAAR FOR ADMISSION IN GOVERNMENT SCHOOLS

Identified Migrant Children

S. No.	State/UT	FY 2020-21	FY 2021-22	FY 2022-23
1	Andhra Pradesh	29975	7500	17907
2	Assam	17200	16202	15452
3	Bihar	3174	53938	-
4	Chhattisgarh	200	5653	-
5	Gujarat	37800	32000	36675
6	Jammu & Kashmir	33504	37880	39181
7	Jharkhand	1530	2408	-
8	Karnataka	3387	4109	-
9	Ladakh	143	28	-
10	Madhya Pradesh	7045	4997	5615
11	Maharashtra	70294	56612	28097
12	Odisha	9480	4795	8778
13	Rajasthan	1000	1000	1000
14	Tamil Nadu	1999	1814	-
15	Telangana	6895	4870	6454
16	Tripura	5055	5482	5434
17	Uttarakhand	1264	1000	1000
18	West Bengal	374	-	-
Grand Total		230319	240288	165593

Source: AWP&B,

(-) No mention in this regard has been made by the State in its AWP&B

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF RAJYA SABHA UNSTARRED QUESTION NO.693 TO BE ANSWERED ON 26TH JULY, 2023 ASKED BY HON'BLE SMT. PRIYANKA CHATURVEDI REGARDING AADHAAR FOR ADMISSION IN GOVERNMENT SCHOOLS

Dropout Rate									
States/UTs	2019-20			2020-21			2021-22		
	Primary	Upper Primary	Secondary	Primary	Upper Primary	Secondary	Primary	Upper Primary	Secondary
A&NI	0.5	0.0	15.7	2.3	0.4	7.0	0.4	1.0	5.0
Andhra Pradesh	0.0	0.3	14.8	0.0	0.5	16.7	0.0	1.6	16.3
Arunachal Pradesh	6.2	7.5	34.3	8.1	7.1	10.1	9.3	6.7	11.7
Assam	4.3	3.4	32.3	3.3	4.9	30.3	6.0	8.8	20.3
Bihar	2.3	8.9	21.4	0.0	2.8	17.6	0.0	4.6	20.5
Chandigarh	0.0	0.3	4.7	0.0	0.4	0.0	0.0	0.0	0.0
Chhattisgarh	1.0	3.8	18.3	0.7	4.1	13.4	0.8	4.1	9.7
DNH	0.0	1.1	20.3	2.6	0.6	18.8	-	-	-
DD	0.0	0.0	20.0	6.9	3.6	15.4	-	-	-
DNH & DD	-	-	-	-	-	-	0.0	0.0	9.5
Delhi	0.0	0.2	13.9	0.0	1.1	6.1	0.0	0.0	4.8
Goa	0.3	0.0	10.2	1.5	0.8	5.7	0.0	0.0	9.0
Gujarat	1.0	5.2	23.7	1.0	4.5	23.3	0.0	5.0	17.9
Haryana	0.0	1.8	13.3	2.1	1.8	10.8	0.0	0.2	5.9
Himachal Pradesh	0.9	0.6	7.2	1.9	1.4	7.6	0.0	0.6	1.5
Jammu & Kashmir	5.9	5.1	18.5	4.4	3.4	3.7	4.0	3.0	6.0
Jharkhand	6.3	8.5	16.6	3.5	5.4	13.0	1.8	3.9	9.3
Karnataka	1.2	2.5	16.8	1.1	2.0	16.6	0.0	1.1	14.7
Kerala	0.0	0.0	7.9	0.0	0.0	7.1	0.0	0.0	5.5
Ladakh	0.0	0.0	0.0	4.1	2.1	3.4	6.5	1.1	4.9
Lakshadweep	0.0	0.0	6.7	0.0	0.0	0.0	0.5	2.6	0.0
Madhya Pradesh	0.8	4.1	23.2	1.3	6.4	23.8	3.1	8.8	10.1
Maharashtra	0.0	1.1	15.2	1.0	1.5	11.2	0.0	1.5	10.7
Manipur	8.8	4.0	9.2	8.5	4.0	9.4	13.3	5.6	1.3
Meghalaya	7.0	8.0	22.2	7.4	9.0	27.6	9.8	10.6	21.7
Mizoram	7.8	2.5	20.4	8.1	5.3	20.0	6.4	2.7	11.9
Nagaland	4.2	5.4	21.2	5.9	4.2	23.6	5.0	4.0	17.5
Odisha	0.8	4.5	23.6	0.0	0.0	16.0	0.0	7.3	27.3
Puducherry	0.0	0.0	7.9	0.0	0.0	6.9	3.7	2.4	6.3
Punjab	0.0	0.0	1.6	0.0	0.0	9.0	1.3	8.0	17.2
Rajasthan	2.9	1.5	12.3	1.0	2.7	8.9	3.6	4.3	7.7
Sikkim	0.0	0.0	23.2	1.2	0.0	21.6	1.8	0.0	11.9
Tamilnadu	1.1	0.4	9.6	0.6	0.6	6.4	0.0	0.0	4.5
Telangana	0.0	0.1	12.3	0.0	0.0	13.9	0.0	3.1	13.7
Tripura	2.0	3.5	26.7	4.2	5.5	26.7	1.1	4.5	8.3
Uttarakhand	2.5	2.3	8.4	1.7	2.1	8.3	0.8	2.7	5.0
Uttar Pradesh	2.7	2.1	14.4	2.2	4.6	12.5	2.7	2.9	9.7
West Bengal	0.6	0.0	13.8	0.0	0.0	13.3	8.6	0.0	18.0
Total	1.5	2.6	16.1	0.8	2.3	14.0	1.5	3.0	12.6

Source: UDISE+
